NATIONAL COMPA<u>NY</u> LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.223/201 7	-	For hearing	252(3)	Technical Ceramics Private Limited Vs ROC

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ASHWINI KOPPAL

TECHNICAL

9916323026

CERAMICS
PRIVATE LIMITED.
CP NO. 223/2017.

ORDER

PCS for Petitioner is present. Report from ROC not received. Acknowledgement for service of ROC filed by the Counsel. List it on 30.01.2018.

Member (T)

Member (J)